

**HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**ABSTRACT**

**Senior Civil Judges - Promotions, Transfers and Postings of Senior Civil Judges  
- ORDERS - ISSUED.**

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**ROC.NO.6511/2015-B.SPL.**

**NOTIFICATION NO.1248-B.SPL.**

**DATED:03.11.2015.**

**READ:**

**High Court's Roc.No.2333/2015-B.Spl., dated 14.10.2015**

**The High Court is pleased to order the following Promotions,  
Transfers and Postings of Senior Civil Judges:-**

The Junior Civil Judges mentioned in Column Number 2 who are empanelled for promotion as Senior Civil Judges in the High Court's Roc.No.2333/2015-B.Spl., dated 14.10.2015, are posted to the stations mentioned against their names in Column Number 3. The respective officers are directed to handover charge of their post(s) to the officers mentioned in Column Number 4 and get themselves relieved and proceed to their new stations and take charge of their respective posts from the officers mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS POST TO	TO TAKE CHARGE OF HIS POST FROM
(1)	(2)	(3)	(4)	(5)
1.	Smt. U.Indira Priyadarshini, Prl. Junior Civil Judge-cum-X Metropolitan Magistrate, Gannavaram, Krishna District.	IV Additional Chief Metropolitan Magistrate, Vijayawada, Krishna District Vice G.SATYA PRABHAKARA RAO transferred	Addl. Junior Civil Judge, Gannavaram	Sri G.Satya Prabhakara Rao
2.	Smt. T.Jaya Lakshmi, II Assistant Judge, City Civil Court, Hyderabad.	II Additional Judge, City Civil Court, Hyderabad, (post kept vacant)	III Assistant Judge, City Civil Court, Hyderabad	XVII Addl. Judge, City Civil Court, Hyderabad
3.	Sri M.Nageswara Rao, Prl. Junior Civil Judge, Addanki, Prakasam District.	Senior Civil Judge, Nandikotkur, Kurnool District (post kept vacant)	Addl. Junior Civil Judge, Addanki.	Prl. Senior Civil Judge, Kurnool.

4.	Smt. G.Archana, Prl. Junior Civil Judge, Kakinada, East Godavari District.	III Addl. Senior Civil Judge, Kakinada, Vice Sri S.Ramesh, transferred	I Addl. Junior Civil Judge, Kakinada.	Sri S.Ramesh.
5.	Sri Nagireddy Srinivas, Judicial Magistrate of First Class, Special Mobile Court, Kakinada, East Godavari District.	Senior Civil Judge, Ramachandrapuram, East Godavari District (post kept vacant)	Handover charge of his post to the III Addl. Junior Civil Judge, Kakinada and the post of Special J.M.F.C., Excise Court, Kakinada which post he is holding FAC to V Addl. Junior Civil Judge, Kakinada.	III Addl. Senior Civil Judge, Kakinada.
6.	Sri Lalsingh Srinivasa Naik, Prl. Rent Controller, City Small Causes Court, Hyderabad.	IV Addl. Judge, City Civil Court, Hyderabad post kept vacant)	I Addl. Rent Controller, City Small Causes Court, Hyderabad	VII Addl. Judge, City Civil Court, Hyderabad
7.	Sri Gannarapu Sudershan, Junior Civil Judge, Sirpur, Adilabad District.	XIX Addl. Senior Civil Judge, Secunderabad. (New Court)	Prl. Junior Civil Judge, Asifabad.	After consultation with the Chief Judge, City Civil Court, Hyderabad, Shall take charge of his post.
8.	Sri Sugali Narayana, Prl. Junior Civil Judge, Gadwal, Mahabubnagar District.	Senior Civil Judge, Gadwal, Mahabubnagar District vice Dr. Sunnam Srinivasa Reddy, transferred.	Addl. Junior Civil Judge, Gadwal.	Dr. Sunnam Srinivasa Reddy
9.	Sri Y.Satyendra, Junior Civil Judge, working on Other Duty as Presenting Officer, Enquiry Cell, High Court of Andhra Pradesh, Hyderabad.	Senior Civil Judge, Miryalguda, Nalgonda District (post kept vacant)	Sri K.Gangadhara Rao, Deputy Registrar, High Court of Judicature at Hyderabad	Senior Civil Judge, Nalgonda.

10.	Sri K.Kalyan Chakravarthy, Prl. Junior Civil Judge, Warangal.	III Additional Senior Civil Judge, (Fast Track Court), Warangal (post kept vacant)	I Addl. Junior Civil Judge, Warangal.	I Addl. Senior Civil Judge, Warangal.
11.	Smt. G.Prema Latha, Prl. Junior Civil Judge, Bhongir, Nalgonda District.	Senior Civil Judge, Vikarabad, Rangareddy District, Vice Sri Y.Govinda Reddy transferred.	Addl. Junior Civil Judge, Bhongir.	Sri Y.Govinda Reddy
12.	Sri S.Nageswara Rao, Prl. Junior Civil Judge, Khammam.	Addl. Judge, City Small Causes Court, Hyderabad. (post kept vacant)	I Addl. Junior Civil Judge, Khammam.	VII Addl. Judge, City Civil Court, Hyderabad
13.	Sri M.Venkata Ramana, Junior Civil Judge, now working on Other Duty as Faculty Member (Law), Andhra Pradesh Police Academy, Hyderabad.	Addl. Chief Metropolitan Magistrate for trial of Satyam Scam Cases-cum-XXI Addl. C.M.M., Hyderabad (post kept vacant)	Get himself relieved from his post.	III Addl. Chief Metropolitan Magistrate, Hyderabad
14.	Sri S.Chinna Babu, Prl. Junior Civil Judge, Nellore.	Senior Civil Judge, Atmakur, Kurnool District, Vice Sri T.V.SubbaRao, Transferred	I Addl. Junior Civil Judge, Nellore.	Sri T.V.SubbaRao,
15.	Sri L.Venkateswara Rao, Prl. Junior Civil Judge, Rajahmundry, East Godavari District.	I Addl. Senior Civil Judge, Rajahmundry, East Godavari District, Vice Sri M. Ramakrishna transferred.	I Addl. Junior Civil Judge, Rajahmundry.	Sri M. Ramakrishna
16.	Sri M.Srihari, II Metropolitan Magistrate for Railways, Visakhapatnam.	Secretary, District Legal Services Authority, Vizianagaram Vice Sri J.Naga Sessaiah, Transferred	III Metropolitan Magistrate, Visakhapatnam	Sri J.Naga Sessaiah.
17.	Sri M.Gurunath, II Addl. Junior Civil Judge, Nellore.	Senior Civil Judge, Gurazala, Guntur District (post kept vacant)	III Addl. Junior Civil Judge, Nellore.	Prl. Senior Civil Judge, Narsaraopet.

18.	Miss. C.R.Sumalatha, Junior Civil Judge, Penukonda, Anantapur District.	Senior Civil Judge, Penukonda, Anantapur District, Vice Sri G.Venkateswarlu Transferred	Junior Civil Judge, Madakasira.	Sri G.Venka- teswarlu.
19.	Smt. G.Anandi, Prl. Junior Civil Judge, Guntur.	II Additional Senior Civil Judge (Fast Track Court) Guntur, (post kept vacant)	I Addl., Junior Civil Judge, Guntur.	I Addl. Senior Civil Judge, Guntur.
20.	Sri S.Kamalakar Reddy, Prl. Junior Civil Judge, Ananthapuram.	Secretary, District Legal Services Authority, Anantapur, Vice Sri T.Raja Venkatdri Transferred.	Addl. Junior Civil Judge, Ananthapuram	Sri T.Raja Venkatdri
21.	Smt. T.Rajya Lakshmi, Prl. Junior Civil Judge, Madanapalle, Chittoor District.	Senior Civil Judge, Dharmavaram, Anantapur District Vice Smt Shammi Parvin Sultana Begum Transferred	I Addl. Junior Civil Judge, Madanapalle.	Smt Shammi Parvin Sultana Begum
22.	Sri P.R.Rajeev, Prl. Junior Civil Judge, Mangalagiri, Guntur District.	Addl. Senior Civil Judge, Machilipatnam, Krishna District, Vice Sri P.Kesavacharulu Transferred	Addl. Junior Civil Judge, Mangalagiri.	SRI P.Kesavacharulu
23.	Smt. P.Mukthida, IX Metropolitan Magistrate, Cyberabad at Kukatpally, Rangareddy District.	I Addl. Senior Civil Judge, City Civil Court, Hyderabad VICE Sri K.Seshagiri Rao.	I Addl. Junior Civil Judge-cum-XVI Metropolitan Magistrate, Cyberabad at Kukatpally.	Sri K.Seshagiri Rao.
24.	Sri V.Srinivasa Rao, Prl. Junior Civil Judge, Eluru, West Godavari District.	Senior Civil Judge, Bhimavaram, West Godavari District (post kept vacant)	Special Judicial Magistrate of First Class, Excise Court, Eluru.	Senior Civil Judge, Tanuku.
25.	Smt. P.Sri Satya Devi, Prl. Junior Civil Judge, Tadepalligudem, West Godavari District.	Additional Senior Civil Judge, Gajuwaka, Visakhapatnam District Vice Sri A.Moses transferred	II Addl. Junior Civil Judge, Tadepalligudem	Sri A.Moses

26.	Sri Bakaraju Srinivasa Rao, Junior Civil Judge, Mahabubnagar.	Secretary, District Legal Services Authority, L.B.Nagar, Rangareddy District (post kept vacant)	Judicial Magistrate of First Class, Special Mobile Court, Mahabubnagar	I Addl. Senior Civil Judge, L.B.Nagar, Rangareddy District.
27.	Sri K.Satya Naga Bala Prasad, Junior Civil Judge, Pithapuram, East Godavari District.	Senior Civil Judge, Repelle, Guntur District Vice Sri G.Chakra Pani, transferred	Junior Civil Judge, Prathipadu	Sri G.Chakra Pani.
28.	Sri M.Srinivas, Prl. Junior Civil Judge, Jagtial, Karimnagar District.	Senior Civil Judge, Sircilla, Karimnagar District. (post kept vacant)	I Addl. Junior Civil Judge, Jagtial.	Take charge of his post and also the post of Senior Civil Judge, Jagtial, from Sri G.Raja Gopal. and Sri M.Srinivas, after assumption of charge as SCJ, Sircilla, he will be in FAC of the post of SCJ, Jagtial, until further orders.
29.	Sri P.Panduranga Reddy, Junior Civil Judge, Vinukonda, Guntur District.	Senior Civil Judge, Proddatur, Kadapa District, Sri K.Prabhakara Rao transferred	Prl. Junior Civil Judge, Narsaraopet	Sri K.Prabhakara Rao
30.	Sri I.Karuna Kumar, Addl. Junior Civil Judge, Sompeta, Srikakulam District.	Senior Civil Judge, Sompeta, Srikakulam District. (post kept vacant)	His post and also the post of Prl. Junior Civil Judge, Sompeta to Junior Civil Judge, Palasa.	Prl. Senior Civil Judge, Srikakulam
31.	Sri S.M.Phani Kumar, Prl. Junior Civil Judge, Peddapuram, East Godavari District.	Senior Civil Judge, Kandukur, Prakasam District, vice Sri U.U.Prasad transferred	Addl. Junior Civil Judge, Peddapuram.	Sri U.U.Prasad...

## II

The Senior Civil Judges mentioned in Column Number 2 are transferred and posted in the Courts/Posts mentioned against their names in Column Number 3. The respective officers are directed to handover charge of their post(s) to the officers mentioned in Column Number 4 and get themselves relieved and proceed to their new stations and take charge of their respective Court/Post from the officers mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS POST TO	TO TAKE CHARGE OF HIS POST FROM
(1)	(2)	(3)	(4)	(5)
1.	Sri K.Bhavani Prasad, Senior Civil Judge, Asifabad, Adilabad District	Senior Civil Judge, Bhongir, Nalgonda District (post kept vacant)	Senior Civil Judge, Mancherial.	Senior Civil Judge, Nalgonda.
2.	Sri S.Radha Krishna Murthy, Senior Civil Judge, Nirmal, Adilabad District	Chief Metropolitan Magistrate, Hyderabad (post kept vacant)	Senior Civil Judge, Adilabad.	III Addl. Chief Metropolitan Magistrate, Hyderabad
3.	Sri K.Seshagiri Rao, I Addl. Senior Civil Judge, City Civil Court, Hyderabad	Senior Civil Judge, Sangareddy, Medak District (post kept vacant)	To successor	On relief by his successor, shall take charge of his post from Secretary, District Legal Services Authority, Sangareddy.
4.	Sri K.Sudershan, Secretary, District Legal Services Authority, Karimnagar	XXII Addl. Chief Metropolitan Magistrate, Hyderabad (New Court)	Addl. Senior Civil Judge, Karimnagar	Shall take charge of his post in consultation with the Metropolitan Sessions, Judge, Hyderabad
5.	Sri G.Raj Gopal, Senior Civil Judge, Jagtial, Karimnagar District	II Addl. Chief Metropolitan Magistrate, Hyderabad (post kept vacant)	Hand over charge of his post and also the post of Senior Civil Judge, Sircilla, which post he is holding FAC to Sri M.Srinivas, who is posted as Senior Civil Judge, Sircilla.	VI Addl. Chief Metropolitan Magistrate, Hyderabad

6.	Sri K.Kusha, Senior Civil Judge, Sathupalli, Khammam District	Principal Senior Civil Judge Karimnagar (post kept vacant)	Secretary, District Legal Services Authority, Khammam.	Addl. Senior Civil Judge, Karimnagar
7.	Smt. Ch.Nirmala K.R.Dayavathi, Secretary, District Legal Services Authority, Mahabubnagar	V Additional Chief Metropolitan Magistrate (Juvenile Court), Hyderabad (post kept vacant)	To successor	On relief by her successor, shall take charge of her post from VII Addl. Chief Metropolitan Magistrate, Hyderabad
8.	Sri M.Suvarna Raju, Senior Civil Judge, Narayanapet, Mahabubnagar District	I Addl. Chief Metropolitan Magistrate, Hyderabad (post kept vacant)	Senior Civil Judge, Gadwal.	IV Addl. Chief Metropolitan Magistrate, Hyderabad
9.	Sri P.V.S.Surya Narayana Murthy, Senior Civil Judge, Shadnagar, Mahabubnagar District	Secretary. District Legal Services Authority, Mahabubnagar Vice Smt. Ch.Nirmala K.R.Dayavathi Transferred	Sri P.V.S. Surya Narayana Murthy after assumption of charge, he will be in full additional charge of the post of Senior Civil Judge, Shadnagar, until further orders.	Secretary, District Legal Services Authority, Mahabubnagar
10.	Sri G.S.Ramesh Kumar, Senior Civil Judge, Wanaparthy, Mahabubnagar District	XIV Addl. Chief Metropolitan Magistrate, Hyderabad (post kept vacant)	Handover charge of his post and also the post of Senior Civil Judge, Wanaparthy, which post he is holding FAC to Senior Civil Judge, Gadwal.	XII Addl. Chief Metropolitan Magistrate, Hyderabad
11.	Dr. Sunnam Srinivasa Reddy, Senior Civil Judge, Gadwal, Mahabubnagar District.	V Additional Judge, City Civil Court, Hyderabad (post kept vacant)	To successor.	On relief by his successor, shall take charge of his post from XVII Addl. Judge, City Civil Court, Hyderabad

12.	Sri M.Venkata Ramana, Senior Civil Judge, Bodhan, Nizamabad District	Senior Civil Judge, Khammam (post kept vacant)	Secretary, District Legal Services Authority, Nizamabad.	Take charge of his and also the post of SCJ, Sathupalli, from Secretary, D.L.S.A., Khammam, and will be in FAC of the post of SCJ, Sathupalli, until further orders.
13.	Sri Y.Govinda Reddy, Senior Civil Judge, Vikarabad, Rangareddy District	XVII Addl. Chief Metropolitan Magistrate, Hyderabad (post kept vacant)	To successor	On relief by his successor, shall take charge of his post from XVI Addl. Chief Metropolitan Magistrate, Hyderabad
14.	Sri D.Ravindra Sharma, Senior Civil Judge, Medchal, Rangareddy District	III Additional Senior Civil Judge (Fast Track Court), L.B.Nagar, Rangareddy District. (post kept vacant)	Sri D.Ravindra Sarma, after assumption of charge as III Addl. SCJ (FTC), L.B.Nagar, he will be in full additional charge of the post of Senior Civil Judge, Medchal.	VIII Addl. Senior Civil Judge, L.B.Nagar, Rangareddy District
15.	Sri T.Raja Venkatadri, Secretary, District Legal Services Authority, Ananthapuram	Addl. Senior Civil Judge, Ongole, Prakasam District, Vice Smt. Y. Hemalatha Transferred	To successor	On relief by his successor shall take charge of his post from Smt. Y.Hemalatha.
16.	Sri G.Venkateswarlu, Senior Civil Judge, Penukonda, Anantapur District	III Addl. Chief Metropolitan Magistrate, Vijayawada, Krishna District. (post kept vacant)	To successor	On relief by his successor, shall take charge of his post from IV Addl. Chief M.M., Vijayawada
17.	Smt. Shammi Parvin Sulthana Begum, Senior Civil Judge, Dharmavaram, Anantapur District	II Additional Chief Metropolitan Magistrate, Visakhapatnam Vice Sri G.Vallabha Naidu transferred	To successor	On relief by her successor, shall take charge of her post from Sri G.Vallbha Naidu.



18.	Sri G.Chakrapani, Senior Civil Judge, Repalle, Guntur District	II Additional Senior Civil Judge, Visakhapatnam Vice Sri V.Gopala Krishna Rao transferred.	To successor	On relief by his successor, shall take charge of his post from Sri V.Goppala Krishna Murthy.
19.	Sri K.Prabhakara Rao, Senior Civil Judge, Proddatur, Kadapa District	Prl. Senior Civil Judge, Gudiwada, Krishna District (post kept vacant)	To successor	On relief by his successor, shall take charge of his post from Addl. Senior Civil Judge, Machilipatnam.
20.	Sri P.Kesavacharyulu, Addl. Senior Civil Judge, Machilipatnam, Krishna District	Senior Civil Judge, Narsapur, West Godavari District (post kept vacant)	To successor	On relief by his successor, shall take charge of his post from Senior Civil Judge, Tanuku.
21.	Sri T.V.Subba Rao, Senior Civil Judge, Atmakur, Kurnool District	Prl. Senior Civil Judge, Nellore, Vice Smt K.Suneetha transferred	To successor	On relief by his successor, shall take charge of his post from Smt. K.Suneetha.
22.	Sri U.U.Prasad, Senior Civil Judge, Kandukur, Prakasam District	Secretary, District Legal Services Authority, Kadapa, Vice Sri G.Anwar Basha transferred	To successor	On relief by his successor, shall take charge of his post from Sri G.Anwasr Basha.
23.	Sri G.Anwar Basha, Secretary, District Legal Services Authority, Kadapa.	Principal Senior Civil Judge, Kadapa, (post kept vacant)	To successor	On relief by his successor, shall take charge of his post from Addl. Senior Civil Judge, Kadapa.
24.	Sri G.Vallabha Naidu, II Addl. Chief Metropolitan Magistrate, Visakhapatnam	Principal Senior Civil Judge, Visakhapatnam (post kept vacant)	To successor	On relief by his successor, shall take charge of his post from I Addl. Senior Civil Judge, Visakhapatnam

25.	Sri J.Nagaseshaiah, Secretary, District Legal Services Authority, Vizianagaram	Senior Civil Judge, Hindupur, Anantapur District. (post kept vacant)	To successor	On relief by his successor, shall take charge of his post from Senior Civil Judge, Penukonda.
26.	Sri K.SUNEETHA, Senior Civil Judge, Nellore	IV Additional Senior Civil Judge (Fast Track Court), Vijayawada, Krishna District. (post kept vacant)	To successor	On relief by her successor, shall take charge of her post from I Addl. Senior Civil Judge, Vijayawada.
27.	Sri G.SATYA PRABHAKARA RAO, IV Addl. Chief Metropolitan Magistrate, Vijayawada.	Chief Metropolitan Magistrate, Vijayawada, Krishna District. (post kept vacant)	To successor	On relief by his successor shall take charge of his post from I Addl. Chief Metropolitan Magistrate, Vijayawada.
28.	Sri S.Ramesh III Addl. Senior Civil Judge, Kakinada, East Godavari District	Principal Senior Civil Judge, Kakinada, , East Godavaro District. (post kept vacant)	To successor	On relief by his successor, shall take charge of his post from I Addl. Senior Civil Judge, Kakinada.
29.	Sri M.Rama Krishna I Addl. Senior Civil Judge, Rajahmundry, East Godavari District	Principal Senior Civil Judge, Rajahmundry East Godavari District. (post kept vacant)	To successor	On relief by his successor, will regularly assume charge as Prl. Senior Civil Judge, Rajahmundry, which post he is holding FAC.
30.	Sri A.Moses Additional Senior Civil Judge, GAJUWAKA, Visakhapatnam District	Principal Senior Civil Judge, Gajuwaka, Visakhapatnam District. (post kept vacant)	To successor	On relief by his successor, will regularly assume charge as Prl. Senior Civil Judge, Gajuwaka which post he holding FAC.
31.	Smt. Y. Hemalatha, Addl. Senior Civil Judge, Ongole, Prakasam District.	Principal Senior Civil Judge, Ongole, Prakasam District (post kept vacant)	To successor	On relief by her successor, will regularly assume charge Prl. Senior Civil Judge, Ongole, which post she is holding FAC.

32.	Sri V.Gopala Krishna Rao II Additional Senior Civil Judge, Visakhapatnam.	Chief Metropolitan Magistrate, Visakhapatnam (post kept vacant)	To successor	On relief by his successor, shall take charge of his post from I Addl. Chief M.M. Visakhapatnam
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The officers mentioned in Column Number 4 will be in full Addl. charge of the post(s) mentioned in Column Number 2, until further orders.

- NOTE: 1. All the officers under orders of transfer are directed to pronounce the judgments/orders which were already reserved and join at their new stations.
2. In case the officers from whom they have to take charge or to whom they have to handover charge are on leave or absent for any other reason, the concerned officers will seek instructions from the concerned Unit Heads who in turn will make alternative arrangements, intimating the same to the High Court.
3. The Officers viz., Sarvasri K.Bhavani Prasad, S.Radha Krishna Murthy, K.Seshagiri Rao, K.Sudershan, G.Raj Gopal, K.Kusha, Smt. Ch.Nirmala K.R.Dayavathi, M.Suvarna Raju, P.V.S.Surya Narayana Murthy, G.S.Ramesh Kumar, Dr. Sunnam Srinivasa Reddy, M.Venkata Ramana, Y.Govinda Reddy, D.Ravindra Sarma, T.Raja Venkatadri, G.Venkateswarlu, Smt. Shammi Parvin Sulthana Bagum, G.Chakra Pani, K.Prabhakar Rao, P.Kesavacharyulu, T.V.Subba Rao, U.U.Prasad, J.Naga Sesaiah, and Smt. K.Sunitha, are not entitled to draw transfer grant/disturbance allowance, transfer T.A. and other consequential benefits since the officers are transferred to the present stations at their requests.
4. The Order placed in the High Court's Web Site <http://hc.tap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.



REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Prl. Secretary to Hon'ble the Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrars, and District Judge (Enquiries), High Court of Judicature at Hyderabad
4. The Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's Website)
5. The Secretary to Government, Law (L.A & J - SC.F) Department, Government of Telangana, Hyderabad.

6. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Hyderabad.
7. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
8. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
9. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
10. The Chief Judge, City Civil Court, Hyderabad
11. The Chief Judge, City Small Causes Court, Hyderabad
12. The Metropolitan Sessions Judge, Hyderabad.
  
13. **THE PRL. DISTRICT JUDGES:**  
Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, YSR Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, PS Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.
  
14. **THE I ADDL. DISTRICT JUDGES:**  
Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, YSR Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, PS Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.
15. The Pay and Accounts Officer, Hyderabad.
  
16. **THE DISTRICT TREASURY OFFICERS:**  
Adilabad, Anantapur, Chittoor, Kakinada, Guntur, YSR Kadapa, Karimnagar, Khammam, Machilipatnam, Kurnool, Mahabubnagar, Sangareddy, Nalgonda, PS Nellore, Nizamabad, Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and Eluru.
  
17. The Section Officers:- (a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Andhra Pradesh, Hyderabad
  
18. **THE EDITORS:**
  1. THE HINDU, HYDERABAD.
  2. THE DECCAN CHRONICLE, SECUNDERABAD
  3. THE NEW INDIAN EXPRESS, HYDERABAD
  4. THE EENADU, HYDERABAD
  5. THE VAARTHA, HYDERABAD.
  6. THE ANDHRA JYOTHI. HYDERABAD.
  7. THE SIASAT, HYDERABAD
  8. The Sakshi, Hyderabad
  9. The Namasthe Telangana, Hyderabad.
  10. THE JANATHA DAILY, 20-125, 4<sup>th</sup> Street, Sarada Nagar Colony, Dilsukhnagar, HYDERABAD.